

**LIST NO. 1**

**GOA LEGISLATIVE ASSEMBLY**

**Amendments**

**To**

**The Motion Of Thanks To The Address Of The Governor**

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Sr.No.	Name of the Members and text of the Amendments
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**SHRI DIGAMBAR KAMAT, MLA.**

The following may be added at the end of the Motion, namely “but regrets that the Address fails to mention about :

1. The Government has failed to prevent the imminent conversion of our beautiful state of Goa into a COAL HUB. It has failed to listen to the Voice of the People and protect the Environment, Forest and Wildlife of Goa by scrapping the Three Linear Projects of Railway Double Tracking, Expansion of National Highway and Laying of Power Transmission Line, which are all intended to only cater to transportation of coal through Goa.
2. The Government failed to honour the Freedom Fighters and their families during the 60<sup>th</sup> year Celebrations of Liberation of Goa. It is most unfortunate that multiple Crores were spent on the extravaganza of the Goa Liberation Day on 19<sup>th</sup> December 2020 and the Freedom Fighters and their families who made it possible for all of us to see this day were not even invited for the function. It is unfortunate that in the 60<sup>th</sup> year of Goa Liberation, the Freedom Fighters and their families had to sit on Dharna and Hunger till Death demanding Jobs for Children of Freedom Fighters. The Government’s lack of sincerity about celebrating Goa’s Liberation is evident from its failure to sanction funds for the renovation and beautification of Margao’s Lohia Maidan, in spite of all formalities of tendering and awarding the work have been completed more than a year ago.

2/-

3. The Government has failed to protect the Lifeline of Goa River Mhadei. The Government has adapted to a lethargic approach in dealing with the matter, thus allowing the Diversion of Water.
4. The Government has failed the people of Goa in trying to promote cannabis farming in Goa, obviously to cater to vested interests from outside the state. It shows its absolute lack of will to protect the people of Goa, especially the youth, from the ill-effects of narcotic substances. On the contrary, it exhibits a willingness of the Government to allow drug manufacture and trade in Goa.
5. The Government has failed to protect the Identity of Goa by agreeing for Nationalization of Rivers in Goa.
6. The handling of Covid Pandemic by the Government of Goa is disastrous. The Government failed to take timely preventive actions to control the spread of Corona Virus which resulted in unfortunate deaths of many people in Goa including one Ex- Health Minister, Ex- MLA, sitting Councillor & One Panchayat Member. The delay in setting up of the Covid Testing Laboratory and timely Commissioning of South Goa District Hospital caused lot of hardships and inconvenience to the Covid patients as well as their relatives. The Government was clueless on supply of essential commodities to the people during the Nationwide Lockdown. . The pandemic has been an opportunity for the Government to indulge in various scams, including the Labourgate Scam & the Quarantinegate Scam.
7. The Government has failed to respect the sentiments of the people of Goa by perpetrating atrocities against activists peacefully demonstrating on the Double Tracking, Mollem and IIT Melaulim issues. It has still not withdrawn cases filed against the activists with an intention to continue harassing them.

3/-

8. Failure to prevent borrowing spree by the Government. The Government is on a borrowing spree with almost Rs. 200 Crores borrowed every month. The total debts have gone up to almost Rs. 25 Thousand Crores by now and Government has no clue to increase its revenue. The Government has failed to curtail and stop wasteful expenditure and adopt austerity measures. The borrowed funds are not being used for capital expenditure for infrastructure, as claimed by the Government, but for other purposes like paying salaries, etc.
9. The Government has failed to control the price rise of Essential Commodities, Vegetables and Fruits in the State of Goa.
10. The Government has failed to control the price rise of Petrol, Diesel and Gas.
11. The Government has failed to provide Economic Revival Package to the Business Community in Goa and to the Marginalized Sector after the businesses and traditional occupations like Motorcycle Pilots, Rickshaw and Taxi Drivers, Khajekars, Chanekars, Kakankars, Renders and Poders, Fulkar /Gaadekars in Goa were severely hit due to Nationwide Lockdown announced after outbreak of Covid Pandemic.
12. The Government failed to provide Financial Assistance/Alternate Job Opportunities to the Journalist Fraternity of Goa after the Newspaper and Electronic Media Industry faced crises after Covid Pandemic and Nationwide Lockdown.
13. The Government has failed to provide timely assistance to the beneficiaries of the Social Welfare Schemes such as Widows, Senior Citizens, Persons with Disabilities, Seafarers, Gruh Aadhar, Ladli Laxmi etc.
14. Failure in providing action plan to tide over economic slowdown. The State is passing through Economic Slowdown with almost all business sectors facing recession. There is high unemployment rate in the State and Government has failed to come out with concrete Action Plan to provide employment to the Youths of Goa.

4/-

15. Failure in tackling farmer's distress. The Farmers in the State are in distress because of faulty policies of the Government. The Sugarcane Farmers are suffering after the closure of Sanjeevani Sugar Factory. The Government has not announced any plans to restart the factory or give alternatives to the Sugarcane Farmers. The Government seems to have abandoned the already-prepared plans for community farming altogether, as it has not even attempted to trace the missing files pertaining to community farmers of Majorda, Fatorda & Navelim.
16. The Government has failed to implement the "Goa Vision 2035 Document" prepared by The Goa Golden Jubilee Council under the Chairmanship of eminent Scientist Dr. Raghunath Mashelkar and comprising of experts from various fields. It is impossible to take ahead the Mission of "Atmanirbhar Bharat – Swayampurna Goem" unless the Goa Vision 2035 Document is implemented.
17. Failure in resolving MBA Scheme. The Government talks about elevating the Government Karmacharis to the Status of Karma Yogis. Unfortunately, the insensitive Government took a harsh decision of withdrawing the House Building Allowance Scheme to the Government Employees during the testing times of Covid Pandemic.
18. Failure on law and order front. The Law & Order situation in the State is alarmingly dangerous. There are incidents of day light murder in the City of Margao, Gang war in Santacruz, brutal attack on a Social Activist who was burnt alive at Porvorim, body of infant girl child flown ashore at Siridao Beach, increasing cases of house breaking, burglary, thefts, rapes etc. There are rising cases of Eve Teasing /Molestation/ Rapes in the State. Goa is getting converted into a Drug Destination. It is shocking that one of the Government Department had given in principal approval to grow Cannabis in Goa which would have promoted Gaanja Trade in the State severely damaging the future of Youth.
19. The Government has failed to appoint the Goa State Finance Commission which is a matter of concern.
20. The Government has failed to appoint Goa Lokayukta.
21. The Government has failed to appoint Goa State Information Commission.

5/-

22. The Government has failed to appoint Goa State Police Complaint Authority.
23. The Government has failed to make Goa State Women's Commission fully functional.
24. The Goa State Disability Commission is Non- functional due to Non-availability of required staff and other facilities. The Government has failed to make it fully functional.
25. The Goa State Child Protection Society is Non-functional for last so many years. The Government has failed to make it fully functional by conducting meetings and other activities.
26. The Government has failed in providing Good Governance to the People. There are officials who are holding multiple charge of various positions in different departments, thus not being able to give time bound services to the people.
27. Failure in conducting Zilla Panchayat Elections in a free and fair manner. The Candidates were not given enough time for canvassing and propaganda. There was no awareness done to motivate the people to go for voting.
28. The Government has failed on resumption of Mining in Goa.
29. Although the Goa Investment Promotion Board has granted approval to 196 Projects, in reality hardly any Industry or Project has been setup till date with no sign of providing employment to the unemployed Goan Youths.
30. Failure in implementation of "Open Defecation Free" policy. In reality, people are still awaiting toilets in various Villages across the State.
31. Failure to resolve water shortages. The Government announced that Goa is fully covered under "Har Ghar Jal Yojana" with every house having Tap water connection. In reality, people face acute water shortage in urban areas with Taps going dry for months. In villages, the people are still dependent on Well Water or nearby Rivers.

32. The Government has failed to impress upon the Village Panchayat to prepare the Development Plan under Section 238 of Panchayat Raj Act.
33. The Government failed to setup Garbage Treatment Plants in the State which has resulted in piles of Garbage accumulating on Roadsides and other areas all across the State.
34. The Government failed to keep the Beaches of Goa Clean by effectively undertaking Beach Cleaning Work.
35. The Government has failed to provide Shelter Homes in the State for the Homeless. This has resulted in growing number of beggars all across the State.
36. The Government has failed to provide accessibility at all Government Departments, Institutions and Public Transport Service to Persons with Disabilities.
37. The Government has failed to create a Care Home /Hostel for People with Autism and other Disabilities which can take care of such persons during their old age or can help those who have nobody to take care of them.
38. The Government has failed to provide assistance to the Tribal's in the State.
39. The Government has failed to provide assistance and help to the Artist Community of Goa after the breakdown of Covid Pandemic. The Government has failed to come out with a concrete Action Plan to revive the Entertainment Industry in Goa.
40. The Government has failed to provide Financial Assistance to the Local Film Makers through Goa State Film Finance Scheme. The Government has failed to organize Goa State Film Festival for last many years.
41. The Government has failed to provide consistent and un-interrupted Mobile Network Connections to the people of Goa. The student community and the business community have suffered a lot due to non-availability of network during the Covid Lockdown which prompted for online business and education.
42. The Government has failed to come out with a concrete Action Plan to decide about the Academic Career of students at all levels after the outbreak of Covid Pandemic.

7/-

43. The Government has failed to address the concerns and issues of the Farmers and Land Losers of Mopa Airport Project.
44. The Government has failed in implementation of Town and Country Planning Act and have encouraged corruption by converting land under Section 16B of the Town and Country Planning Act. The Government is also promoting illegalities, including sub-divisions of agricultural plots, by diluting the provisions of Section 49(6) of the Town & Country Planning Act.
45. The Government has failed to address the issues concerning the Real Estate Industry in the State.
46. The Government has failed to address the issues of Micro, Small and Medium Enterprises especially after the losses suffered by them after the break down of Covid Pandemic.
47. The Government has failed in controlling Dual Marriage cases in Goa.
48. The Government has failed to provide uninterrupted Power Supply to Domestic, Commercial and Industrial Units in Goa. The Government has failed in providing 100% Electricity to all the households in Goa.
49. The Government has failed to provide uninterrupted Water Supply to Domestic, Commercial and Industrial Units in Goa. The Government has failed in providing 100% Tap Water Connections to all the households in Goa.
50. The Government has failed to effectively commission Solar Power Hubs in the State.
51. The Government has failed to provide proper assistance and guidance to the Sports Persons in the State. It has also failed in providing proper Sports Infrastructure.
52. The Government has failed to frame a proper Tourism Policy and Master Plan for the State of Goa, as it has not taken any stakeholders into confidence and no consultations have been held on the various aspects of the policy which will impact the interests of the state and locals. On the contrary, the Government has failed to prevent the Dustbin Scam which has resulted in a huge loss to the public exchequer.

53. The Government has failed to provide proper Infrastructure for Vehicles and Pedestrians across the State which has resulted in many Fatal Accidents, Injuries to Commuters and Pedestrians & Damage to Vehicles.

**ASSEMBLY HALL  
PORVORIM, GOA  
27<sup>th</sup> JANUARY, 2021**

**NAMRATA ULMAN  
SECRETARY, LEGISLATURE**